

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

No:- 1563/GS

Dated:- 24-03-2020

Keeping in view the projections on account of Corona Virus (Covid-19) Infection, the prohibitions and impact thereof, Hon'ble Full Court in its deliberations held on 23rd March, 2020, while considering the matter regarding the collection of funds to be utilized for relief to the victims of the Corona virus (Covid-19) infection, has been pleased to resolve to effect the collection of amount to be utilized for the welfare of the victims in the following manner:-

1. Hon'ble the Chief Justice and all Hon'ble Judges of the High Court of Jammu and Kashmir may make a contribution of Rs. 25,000/- each.
2. All the District Judges may contribute Rs. 15,000/- each.
3. All Sub-Judges /Civil Judges (Senior Division) may contribute Rs. 10,000/- each.
4. All Munsiffs/Civil Judges (Junior Division) may contribute Rs. 7500/- each.
5. All the Gazetted officers of the High Court Staff (including J&K, State Judicial Academy) and Gazetted Staff of the Subordinate Courts may contribute Rs.5000/- each.
6. All Non-gazetted staff of the High Court and Subordinate Courts may contribute one day's salary.
7. Registrars (Judicial) of both the Wings of the High Court of Jammu and Kashmir at Jammu and Srinagar, after collecting the amount of contribution so made at their respective Wings, shall credit the same in the Bank Account No. 0406010100000038- J&K Bank Branch, High Court Complex Jammu, opened for the purpose under intimation to the Registrar General.
8. All the Principal District and Sessions Judges of the Districts of the State of J&K, after collecting the amount of contribution relating to their respective Districts, shall also credit the same in the Bank Account in the Bank Account No. 0406010100000038- J&K Bank Branch, High Court Complex Jammu, opened for the purpose, under intimation to the Registrar General.

By Order of the Hon'ble Full Court

(Sanjay Dhar)
Registrar General

Dated:- 24/03/2020

No:- 42076-84/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice_____.

..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Director, J&K, State Judicial Academy, Jammu.
..... for information and necessary action.
6. Registrar Computers, High Court of J&K with the request to please get it uploaded on the High Court Website.
7. Principal District & Sessions Judge, _____.
..... for information and necessary action.
8. Director Accounts, High Court of J&K, Jammu.
9. Accounts Officer, High Court of J&K, Jammu / Srinagar.
.....for information and necessary action.

Registrar General

24/03/20